

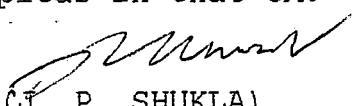
OA NO.270/2006.

1.11.2006.

Mr. Dinesh Yadav counsel for the applicant.

Heard the Learned Counsel for the applicant.

Learned Counsel for the applicant submits that he may be permitted to withdraw this OA as well as MA at this stage with a liberty reserved to the applicant to file substantive OA for the same cause of action. In view of the submissions made by the Learned Counsel for the applicant, the present OA as well as MA shall stand dismissed as withdrawn. However, it will be open for the applicant to file substantive OA for the same cause of action and it will be permissible for the respondents to raise all the available pleas in that OA.

  
(J. P. SHUKLA)  
ADMINISTRATIVE MEMBER

  
(M. L. CHAUHAN)  
JUDICIAL MEMBER

P.C./

*Done  
G. S. A. V.*